

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.994**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/AGRAHAYANA 1, 1938 (SAKA)
ONLINE FRAUD**

994. SHRI SUNIL KUMAR MONDAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of online fraud is increasing day by day;**
- (b) the number of such cases reported during the last three years, State-wise; and**
- (c) the measures taken to check such frauds?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) As per the data registered in National Crime Record Bureau (NCRB), there is a trend of increase in the reported cases of online frauds.**
- (b) The State-wise details of such cases reported during 2013, 2014 and 2015 are at Annexure-1.**
- (c) Government of India has taken steps for setting up of 36 cybercrime training centres in States/UTs to train law enforcement agencies, Police Officers, Public Prosecutors and Judicial Officers. The Indian Computer Emergency Response Team (CERT-In) issues alerts and advisories on cyber threats and counter measures on regular basis. Cyber security mock drills are being conducted to enable assessment of cyber security posture and preparedness of organizations in Government and critical sectors.**

State/UT wise Cases Reported under Cheating (Section 420 IPC)/ Forgery(Section 465, 468 & 471 IPC)(Online Fraud) during 2013-2015				
SL	State/UT	2013*	2014	2015
1	Andhra Pradesh	10	30	59
2	Arunachal Pradesh	0	4	0
3	Assam	0	0	0
4	Bihar	44	0	26
5	Chhattisgarh	6	5	8
6	Goa	1	18	2
7	Gujarat	2	67	91
8	Haryana	81	4	7
9	Himachal Pradesh	4	0	0
10	Jammu & Kashmir	0	0	0
11	Jharkhand	3	0	0
12	Karnataka	1	1	18
13	Kerala	15	18	21
14	Madhya Pradesh	19	32	24
15	Maharashtra	215	708	1266
16	Manipur	0	3	2
17	Meghalaya	0	6	8
18	Mizoram	0	0	1
19	Nagaland	0	0	0
20	Odisha	34	33	233
21	Punjab	2	5	0
22	Rajasthan	26	91	153
23	Sikkim	0	0	0
24	Tamil Nadu	21	15	5
25	Telangana	0	7	196
26	Tripura	0	0	3
27	Uttar Pradesh	219	61	35
28	Uttarakhand	2	0	1
29	West Bengal	21	15	28
	TOTAL STATE(S)	726	1123	2187
30	A & N Islands	0	7	1
31	Chandigarh	2	19	53
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi UT	19	29	59
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	21	55	113
	TOTAL (ALL INDIA)	747	1178	2300

Source: Crime in India

Note: "*" collected under Forgery (Sec. 463, 465, 466, 468, 469, 471, 474, 476, 477A) only.